

**Supplementary Demands for Grants (Railways), 1991-92 Voted by Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grants to Voted by the House
1	2	3
		Rs.
1.	Railway Board	44,74,000
6.	Repairs and Maintenance of Carriage and Wagons	10,20,65,000
10.	Operating Expenses-Fuel	116,30,96,000
13.	Provident Fund, Pension and other Retirement Benefits	42,93,86,000
14.	Appropriation to Funds	245,00,00,000
15.	Dividend to General Revenues, Repayment of loans taken from General Revenues and Amortization of Over-Capitalization	202,00,00,000
16.	Assets—Acquisition, Construction and Replacement	
	<i>Other Expenditure</i>	
	Capital	114,66,13,000
	Railway Funds	25,31,28,000

16.26 hrs.

APPROPRIATION (RAILWAYS) BILL,  
1992\*

[English]

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and

out of the Consolidated Fund of India for the services of the financial Year 1992-93 for the purposes of Railways.

MR. SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of India for the services of the financial year 1992-

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93 for the purposes of Railways.

*The motion was adopted.*

SHRI C. K. JAFFER SHARIEF: Sir, I introduce the Bill.

SHRI C. K. JAFFER SHARIEF: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of India for the services of the financial year 1992-93 for the purposes of Railways be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill Bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of India a for the services of the financial year 1992-93 for the purposes of Railways be taken into consideration."

*The motion was adopted.*

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clause 2 and 3 were added to the Bill.*

MR. SPEAKER: The question is:

"That schedule stand part of the Bill."

*The motion was adopted.*

*The Schedule was added to the Bill.*

MR. SPEAKER: The question is:

"That clause 1, Enacting Formula and the Long Title stand part of the Bill."

*The motion was adopted.*

*Clause 1, Enacting Formula and the Long Title were added to the Bill*

SHRI C. K. JAFFER SHARIEF: I beg to move:

"That the Bill be passed".

MR. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

16.27 hrs.

APPROPRIATION (RAILWAYS) NO. 2  
BILL, 1992\*

[English]

SHRI C. K. JAFFER SHARIEF: I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year

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\*\*Introduced/moved with the recommendation of the President.